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हाल ही के लोक समा निर्वाचनों के दौरान हिंसा

Written Answers

245. श्रीएम.ए. बेबी: श्रीरऊफ वली उल्लाह:

क्या गृह मंत्री यह बताने की ख़ुपा करेंगे कि :

(क) देश में हाल ही। में हुये लोक सभा निर्वाचनों के दौरान मारे गये ग्रथवा घायल हुये व्यक्तियों की राज्यवार ग्रोर राजनैतिक दलवार संख्या कितनी है;

(ख) ग्रपराधी व्यक्तियों के विरुद्ध क्या-क्या कार्यवाही की गई है ; और

(ग) भविष्य में ऐसी घटनाओं को रोकने के लिये क्या कदम उठाये जा रहे हैं ?

गृह मंत्री (श्री मुपती मोहम्मद सईद): (क) सूचना एकत की जा रही है ग्रौर मदन के पटल पुर रख दी जायेगी।

ग्रौर (ग) चकि कानन (ख) विषय ग्रौर व्यवस्था राज्य ন। ਸੇ होने वाली हिंसक भविष्य ग्रत: **उचित** के लिये घटनाम्रो का रोकने राज्यों/मंघ मंबंधित कार्रवाई करना शासित क्षेत्रों काम है । का

New registration and One Time Road Tax Scheme for motor vehicles

246. SHRI JAGADISH JANI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government have a proposal to introduce a new registration order and a new one-time Road Tax Scheme for different category of motor vehicles;

(b) if so, by when such schemes are likely to be introduced in Delhi;

(c) whether Government propose to open more counters in order to remove the problems faced by the Vehicle owners in registration or in the payment of Road Tax; and

(d) if so, what are the steps proposed to be taken in the matter ?

THE MINISTER OF SURFACE TRANSPORT AND THE MINIS-TER OF C.OMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) A new pattern of assigning registration of mar k for motor vehicles has been laid down the Gazette notification No. in 444(E) dated 12-6-1989 issued under section 41(6) of the M.V. Act, 1982 It is effective from 1-7-1989.

The subject matter of motor vehicular taxes falls within the purview of State Governments/UT Ad-With a view to ministrations. remove inconvenience to the public in the matter of periodical payment of taxes, the Central Government on the basis of recommendation of the Transport Development Council have requested the State Governments/UT Administrations to consider making provision for collection of road tax in respect of personalised vehicles in one lumpsum at the time of registration of the vehicle. This requires, the amendment by the concerned State Governments of the Motor Vehicles Taxation Acts and would become operative after such amendments.

(b) Delhi Administration has intimated that all legal requirements having been completed, implementation of the schemes would commence from Mid January, 1990.

(c) and (d) The responsibility for registration of vehicles and collection of road tax is that of State Governments and Union Territor Administrations and whenever difficulties are brought to the notice of Central Government, the concerned local Governments are re-

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quested to take necessary corrective action.

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Modernisation and expansion of Telecommunication net-work

247. SHRI BAIKUNTHA NATH SAHU: Will the MINISTER OF COMMUNICATIONS be pleased to state:

(a) whether Government have taken any steps to modernise and expand telecommunication net-work in the country during the Seventh plan period;

(b) if so, what specific steps have been taken in that regard in Orissa;

(c) what are the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRJ K.P. UNNIKRISHNAN) : (a) Yes Sir.

(b) and (c) A statement is laid on the Table of the House.

Statement

(b) and (c) Specific steps have been taken to modernise expand and improve the telecom network in Orissa during the 7th Plan Period by way of :

-Commissioning of Digital Trunk Automatic Exchange.

-Commissioning of SFMs and SFT systems.

-Automatisation of manual exchanges by strowger/electronic equipment.

-Opening new digital and storwger telephone exchanges.

-Expansion of existing exchanges.

-Replacement of strowger exchanges by electronic exchanges.

-Commissioning of new notional telex exchanges.

-Expansion of existing telex exchanges.

-Opening of Long Distance Public Telephones.

-Introduction of STD services.

-Provision of reliable transmission media.

The achievements made during the 7th Plan upto November, 89 in respect of broad parameters is as under :

- -Addition of about 23,000 telephone switching capacity.
- -Provision of about 20,000 new telephone connections.
- -Addition of 200 lines telex capacity.
- -Provision of 223 new telex connections.
- -Opening of about 500 Long Distance Public Telephones.
- -Provision of STD at 25 new stations.
- -Commissioning of 1000 line Digital TAX at Cuttack.